

per kg. as against the notified price of Rs. 3,850 per kg. So also for chloramphenicol where the notified price of Rs. 1,300 per kg. is less than half of the actual costs incurred. Industry representatives have been quick to point out that the price control has resulted in new investments in the industry slowing down to a trickle. The average growth rate of the industry has remained at 10 per cent for quite a few years, whereas the required growth rate on the basis of projected demand should be 15 per cent per annum. The production of drugs and pharmaceuticals in the country in 1989-90 was around Rs. 4,000 crores whereas the country's requirement at the turn of the century is projected to be around Rs. 16,000 crores. The export target fixed by the Government stands at Rs. 10,000 crores by 2000 A.D.

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : Sir, they have to make some reference only. They are reading statements of two to three pages.

[Translation]

SHRI DATTATRAYA BANDARU (Secunderabad) : Mr. Chairman, Sir, River Kaling flows in the north coastal district of Andhra Pradesh. Six thousand persons have been displaced due to floods in that river. The paddy in 40 thousand acres of land has been destroyed. Two persons have been killed. Nine ships have sunk near the Vishakhapatnam port and 17 persons are feared dead and there is no information about the hundred boats which had to arrive there. This has become a very serious matter. Therefore, through you, I would like to draw the attention of the hon. Minister that he should send some officials there to save those people and help them.

[English]

DR. K.V.R. CHOWDARY (Rajamundry) : Mr. Speaker, Sir, I would like to mention here that the flood situation in Vizianagaram District of Andhra Pradesh is assuming alarming dimensions. The fury of the floods in Nagavali River claimed already two lives, huge cattle population and dislodged about one lakh families in

several villages of Srikakulam and Vizianagaram Districts, the standing paddy crop in about 40,000 acres is under submersion and the chances for survival are remote.

There is an urgent need to depute a Central Team for the on-the-spot assessment of the loss sustained in the floods by extending immediate relief to the victims and *ex gratia* to the next of the kin of the deceased.

Similarly, Tungabhadra is also in spate at the Sunkesala anicut in Kurnool District. The overflow is to the tune of 79,850 cusecs, which denote the alarming trend of impending flood situation. Rescue operations are to be taken up quite in advance to safeguard the interest of the human life and other damages.

MR. CHAIRMAN : Now, I go to the other item—Papers Laid. Shri Chidambaram.

(Interruptions)

SHRI BASUDEB ACHARIA : Sir, the management of the Food Corporation of India is flouting the Contract Labour (Abolition and Regulation) Act. I have received a telegram today from our Union from Andhra Pradesh that storage godowns at Kurnool are being closed down by the FCI management and if these godowns are closed down, hundreds of workers—and these workers are contract workers, these workers are handling workers—will be thrown out of employment and there is a ban on engagement of contract labour in handling work by the FCI. But the FCI is not departmentalising this category of work, and as such they are closing down the godowns and the workers who are engaged in the godowns will be thrown out of employment.

I demand, Sir, that the Food Minister should intervene in this matter and these godowns should not be closed down. The contract workers should not be thrown out of employment. These workers should be regularised as per the directions of the Central Government and the engagement of contractors in this category of work should be banned.